27

- (a) whether there is any proposal under Government's consideration for restructuring the Coal Mines Authority Ltd. and the Bharat Coking Coal Ltd;
  - (b) if so, what are details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) and (b): Yes, Sir. Streamlining of the management of Coal Mines has already been initiated The salient features of the Scheme include, among other things, delegation of more powers to field officers, reduction of one or two tiers in the management structure, etc.

## Opening of Cultural Centre Abroad

#### \*131. SHRI M. S. ABDUL KHADER: DR. K. MATHEW KURIAN:

Will be Minister of EXTERNAL AFFAI-RS be pleased to state whether there is a proposal under Government's consideration to open any new caltural centres aboards during the year 1974 ?

THE MINISTER OF EXTERNAL AFF-AIRS (SARDAR SWARAN SINGH) : Several proposals are under consideration of the Government of India but no decision has been taken as to the exact location of Cultural Centres to be opened in 1974.

## विस्थापित व्यक्तियों के दावों का निपटारा

## 132. श्री जगदीश प्रसाद माथ्रः श्री सम्मणियन स्वामी : सरदार कुमार सं० घं० ग्रांग्रे :

क्या **पृति ग्रौर पुनर्वांस** मत्नी यह बताने की कृपा करेगे कि

- (क) क्या यह मच है कि विस्थापित व्यक्तियों को मुग्रा-वजा देने के लगभग 10,000 मामलो का मुख्य बन्दोबस्त म्रायक्त द्वारा निपटारा म्रभी किया जाना है;
- (ख) यदि हा, तो इन मामलों के जल्द निपटारे के लिये सरकार क्या कदम उठा रही है; स्रोर
- (ग) चाल वर्ष में कितने मामलो को निपटाये जाने की संभावना है?

## †[Settlement of claims of the displaced persons

\*132. SHRI JAGDISH PRASAD MATHUR: SHRI SUBRAMANIAN SWAMY: SHRI S. C. ANGRE:

Minister of SUPPLY AND Will the REHABILITATION be pleased to state:

- (a) whether it is a fact that about 10,000 cases for payment of compensation to displaced persons are yet to be settled by the Chief Settlement Commissioner:
- (b) if so, what steps are being taken by Government for early disposal of these cases;
- (c) how many cases are likely to be settled during the current year ?]

# पूर्ति श्रौर पुनर्वास मंत्री (श्री श्रार०के० खाडिलकर) : (क) 31 मार्च, 1974 तक क्षेत्रीय बन्दोबस्त स्रायुक्त (केन्द्रीय) के कार्यालय मे ऐसे बकाया मामलो की संख्या

इस प्रकार है:---(i) नये मामले 33

(ii) पुनः कार्यवाही के ग्रधीन/फिर से चालु किये गये मामले 5,374

(iii) प्रयोग न किये गये लेखा विवरण 4,415

(ख) इन शेष मामलो में से ग्रधिकांश ग्रांतिम रूप से निपटाये गये वे मामले है जिन्हे न्यायिक या प्रशासनिक कार्यवाही के परिणामस्वरूप फिर से खोला गया है या वे मामले जो लेखा विवरणों के समापन से संबंधित है। कुछ मामले प्रति.स्थापन कार्यवाही स्रादि जैसी कुछ स्रौप-च।रिकतास्रों की पृति के कारण शेष पड़े है।

कार्य को शी घ्रता एव ग्रधिकदक्षता से निपटाने की दिष्ट से बन्दोबस्त संगठन के कार्य को हाल ही मे तीन मुख्य प्रभागों, ग्रर्थात् मुकदमेबाजी, सम्पत्ति ग्रौर मुग्रावजा मे पुनर्गठित किया गया है । निपटान की प्रगति की भी स्रावधिक समीक्षा की जाती है।

(ग) च लूवर्ष के दौरान निपटाये जाने वाले मामलों की ठीक संख्या बताना कठिन है। तथापि, इन मामलों को शीघ्रता से निपटाने के लिये हर संभव प्रयत्न किया जा रहा है।

## †[THE MINISTER OF SUPPLY AND RE-HABILITATION (SHRI R.K. KHADILKAR):

- (a) The number of such cases outstanding in the office of the Regional Settlement Commissioner (Central) as on 31st. March, 1974 is as under:
  - (i) Fresh cases 33 (ii) Cases under reprocessing/ reopening. 5,374 (iii) Un-utilised

Statements of Account.

4,415

(b) Most of these pending cases pertain to finalised cases which have been reopened as a result of judicial or administrative action or cases which pertain to liquidation of Statements of Account. Same cases are also pending the completion of formalities e.g. substitution proceedings etc.

The work of the Settlement Organisation has recently been reorganised into three main Divisions viz. Litigation, Property and Compensation, to streamline the work for speedy and more efficient disposal. The progress of disposal is also reviewed periodically.

(c) It is difficult to indicate precisely the number of cases which would be disposed of during the current year. However, every effort to settle these cases expeditiously, is being made.

#### Dr. Henry Kissinger's Visit to India

\*133. SHRI MAHENDRA BAHADUR SINGH:

> SHRI SAWAISINGH SISO-DIA:

SHRIMATI LAKSHMI KU-MARI CHUNDAWAT :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether Dr. Henry Kissinger U.S. Secretary of State, is visiting india in the near future, and
  - (b) if so, when ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) Yes. Sir.

(b) The dates of visits have not yet been finalised.

## Expansion Programme of Bhilai Steel Plant

\*134. SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

> SHRIMATI RATHNABAI SRE-ENIVASA RAO:

> SHRIMATI SUMITRA G. KUL-KARNI :

Will the minister of STEEL AND MINES be pleased to state:

(a) what are the original cost estimates on the basis of which the target date for the completion of the 4-million tonne stage exp-

11

ansion of the Bhilai Steel Plant was fixed as December 1977;

- (b) what are the revised cost estimates; and
- (c) how the resources are proposed to be tapped to complete the project by the target date?

THE MINISTER OF STEEL AND MINES (SHRI K.D. MALAVIYA) · (a) and (b) The target date of December 1976 for the completion of the expansion was fixed in April, 1972. The indications were that the cost would be about Rs. 490 crores. According to present estimates the expenditure is expected to be about Rs. 520 crores.

(c) Provision has been made in the Fifth Five Year Plan for this expansion. Soviet assistance under the 300 million Roubles Credit will be available for the scheme. According to present indications, it will not be possible to adhere to the target date of December 1976, and there will be a delay in the completion of the expansion.

#### Iron ore for Salem Steel Plant

\*135. SHRI J. S. TILAK SHRI GURMUKH SINGH MUSAFIR:
DR. Z. A. AHMAD SHRI A. G. KULKARNI:
SHRI KALI MUKHERJEE:
SHRI KRISHAN KANT:
SHRI V. B. RAJU:

Will the Minister of STEEL AND MINES be pleased to state:

SHRI CHANDRA SHEKHAR:

- (a) whether it is a fact that no iron ore from Karnataka is being despatched to Salem Project; and
  - (b) If so, what are the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA) (a) and (b) A statement is laid on the Table of the House.

## Statement

The Salem Steel Project is proposed to be implemented in two district stages as follows:

#### Stage I

Phase 1, which envisages the production of cold rolled staintess steel sheets on the basis of purchased hot bands of stainless steel.